COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2017

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:			
Fortum FinnSurya Energy Private Limited Vs.			 Appellant(s)
Madhya Pradesh Electricity I Ors.	Regulato	ory Commission &	 Respondent(s)
Counsel for the Appellant(s)	: Mr.	Aditya K. Singh	
Counsel for the Respondent(s)	Mr.	S. Venkatesh Pratyush Singh Vikash Meni for R-1	

Mr. Nitin Gaur Ms. Anuradha Mishra for R-2 & 3

<u>ORDER</u>

List the matter on 27.03.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd